

- (b) if so, the time-frame therefor; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) With the objective to universalise access to secondary education and to improve its quality, a centrally sponsored scheme called Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been launched in March 2009 by the Central Government. The scheme envisages enhancing the enrolment ratio to 75% for classes IX-X within 5 years by providing a secondary school within a reasonable distance of every habitation, improving quality of education imparted at secondary level through making all secondary schools conform to prescribed norms, removal of gender, socio-economic and disability barriers, universal access to secondary education by 2017, and universal retention by 2020.

Complaints of collection of excess fee

‡220. SHRI LALIT KISHORE CHATURVEDI:

DR.GYAN PRAKASH PILANIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the names of States from which Government has received complaints relating to collection of capitation fee, donation or fee in excess of prescribed fees;
- (b) the number of universities and colleges out of these which were investigated;
- (c) by whom enquiry agency had been constituted; and
- (d) whether it is a fact that these complaints were not attended to or whitewashed due to collusion of the powerful peers and high level of corruption?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Fees charged by private professional colleges are regulated by committees constituted by State Governments and information on complaints concerning charging of capitation fee, donation etc. is not maintained by the Central Government. According to the information furnished by the University Grants Commission (UGC), complaints relating to collection of capitation fee, donation or fee in excess of prescribed fees have been received in respect of University level institutions located in the States of Tamil Nadu & Uttar Pradesh.

(b) to (d) Fact finding Committees have been constituted by Chairman, UGC, to enquire into the complaints and these Committees have submitted their reports in regard to complaints against two University level institutions in the State of Tamil Nadu. The Government has also separately referred complaints against two University-level institutions in the State of Tamil Nadu to the Central Bureau of Investigation (CBI).

‡Original notice of the question was received in Hindi

Enquiry Committees on Deemed Universities

221. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether two Enquiry Committees were constituted to enquire into the standard of Deemed Universities;

(b) if so, the details thereof;

(c) whether these Enquiry Committees have submitted their reports to Government;

(d) if so, the details thereof alongwith the recommendations of both Committees, separately; and

(e) the details of action taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) The Government has constituted a Committee to review the functioning of the existing institutions 'deemed to be universities' to ensure that standards of higher education and research are maintained by such institutions so as to justify their continuance as institutions 'deemed to be universities'. The Review Committee included the following persons:

- | | | |
|-------|---|--------|
| (i) | Professor P.N. Tandon, Professor Emiretus
Department of Neurosurgery, AIIMS, New Delhi | Member |
| (ii) | Professor Govardhan Mehta, Chairman NAAC
and former Director IISc Bangalore | Member |
| (iii) | Professor Anandkrishnan, Chairman IIT Kanpur | Member |
| (iv) | Professor Mrinal Miri, Former Vice Chancellor NEHU | Member |
| (v) | Additional Secretary (Higher Education) | |

OR

Joint Secretary (Higher Education)	Convener
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The Review Committee has submitted its report, which is under active consideration of the Government. The University Grants Commission has also been asked to take up review of the functioning of all the 'deemed to be universities' with regard to the availability of the qualified faculty and the infrastructure in the 'deemed to be universities'. The process of review by the University Grants Commission is yet to be completed.